

8.65 to 25.45 percent purity are estimated in Puga Valley. There is no proposal for setting up a refining unit in the area or for further exploration of these deposits at present.

Tin Deposits in Bastar District in M. P.

757. SHRI K. RAMAMURTHY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that large quantities of tin deposits have been found in Bastar District in Madhya Pradesh;

(b) what are the estimated deposits;

(c) whether there is any proposal to extract these deposits in the near future; and

(d) if so, whether the proposed tin mines will be in public sector?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) and (b). Occurrence of tin associated with certain pegmatites has been established in certain parts of Bastar district of Madhya Pradesh. Regional surveys by the Geological Survey of India and detailed exploration by the Department of Geology and Mining, Government of Madhya Pradesh, are still being carried out for estimation of reserves.

(c) and (d). It is premature to consider the extraction and exploitation of these deposits at this stage.

Execution of Orders for Supply of Steel Products by TISCO, IISCO & HSL Ltd. by Private Dealers

758. SHRI MUKHTIAR SINGH MALIK: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that TISCO, IISCO and Hindustan Steel Ltd. are not executing the orders booked by the private dealers for the supply of

various steel products manufactured by them for the last 5-6 years although earnest money had been deposited therefor;

(b) if so, the reasons therefor; and

(c) the amount of orders still pending for execution with these three units as on 1-10-1977 and steps Government propose to take to ensure that these orders are executed without any further delay?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) to (c). The information is being collected and will be laid on the Table of the House.

Grant of Telephone Connections/Extensions to Officers of Telephone Department

759. SHRI MUKHTIAR SINGH MALIK: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether any limit has been fixed about the number of parallel telephone connections and extensions which an officer of the Telephone Department can have at his residence and if so, what;

(b) whether any orders have been issued about the period for which an officer can retain his residential telephone with extension or otherwise while he goes on leave, placed under suspension or transferred and if so, what; and

(c) whether he is aware that very large number of officers of Delhi Telephone District are having parallel/ extensions connections and unlimited telephone cables etc. at their residence and if so, whether he will get the matter investigated and put a stop to this unhealthy practice by these officers?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) Parallel tele-